

QA 201/03

(1)

02-5-03

Hon. Mr. Rajgudhari, J.A.

Done for applicant.
d. G. S. Pikanwar, 26 for res-
pondents.

Heard counsel. 26 for
respondents seek 4 weeks time
to file SA.

Will on 04-7-03 for
admission.

J.A.

2

(2)

04/7/03

Hon. Mr. Rajgudhari, J.A.

Done for applicant.
d. G. S. Pikanwar, 26 for
respondents.

Will on 18-7-03 for
admission.

J.A.

2 18/7/03

Honorable Mr. A. K. Mishra, J.A.

No body appeared on behalf of the
applicant. In previous date also was
on 2-5-03 & 4-7-03 no body appeared
on behalf of the applicant
or is dismissed for default.

A.K.
A.K.

Copy of order
repa on 21/7/03
21/7/03